

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Power Section) Civil Secretariat
Srinagar/Jammu

Notification
Srinagar, the 27 th September, 2022

S.O. 458 .- In exercise of the powers conferred by sub-section (1) of section 20 of the Code of Criminal Procedure, 1973, the Government hereby appoint following officers to be the Executive Magistrate, who shall exercise all the powers of an Executive Magistrate within their territorial jurisdiction in District Shopian.

S.No	Name of the Officer S/Shri	Place of Posting
1.	Mr. Qadeer Ahmad	Block Development Officer Shopian/Imamsahib
2	Mr. Jahid Azad	Block Development Officer Chitragam/ Kanjullar/zainapura
3	Mr. Shakeel Ahmad	Block Development Officer, Keller
4	Mr. Mohammad Razak	Block Development Officer, Ramnagri
5	Mr. Abdul Rashid	Block Development Officer, Hermain / Kaprin

By Order of the Government of Jammu and Kashmir.

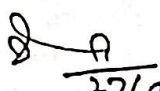
Sd-
(Achal Sethi)
Secretary to Government,

No. LAW-POWR/9/2022-10

Dated :- 27 -09- 2022

Copy to the:-

1. Principal Secretary to Government Revenue Department.
2. Divisional Commissioner, Kashmir.
3. District Magistrate, Shopian. This is with reference to his letter No.DMS/PA/2022/995-96 Dated :- 26-09-2022
4. General Manager, Government Press, Kashmir for publication in an extra ordinary issue of the Government Gâzette.
5. S.O. section, Department of Law, Justice and Parliamentary Affairs. (W.7.S.C)
6. Concerned file.
7. Incharge Website.


27/9
(Khursheed Ahmad Bhat)
Additional Secretary to Government,